

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 142  
78/241/PB/2020

**IN THE MATTER OF:**

K.K Golyan ... Applicant/Petitioner  
Vs  
Nulon India & Ors. ... Respondent

**Order under Section 241(2).**

**Order delivered on 21.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

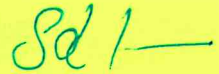
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Vasudha Sen and Ms. Ananya Chug, Advs.

**ORDER**

List on 11.02.2021.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

21.12.2020  
Deepak Kumar